

>
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) ; DELHI

CIRCULAR

Sub. : Regarding Cashless Treatment in Emergency Case.

It is apprised to all the Ld. Judicial Officers, Officers and other staff members of this establishment that those who have opted medical reimbursement facility from the Delhi Government Employees Health Scheme (DGEHS) are entitled to get Cashless Treatment in Emergency Case from any recognized empanelled private hospitals/diagnostic centre on production of valid DGEHS Card.

Further, on request of the beneficiary the Accounts Branch, Tis Hazari Courts (HQs.) may issue an authority letter in the name of Superintendent of the Hospital concerned in this regard, if so required.

NK, 18/5/23.

(Narottam Kaushal)

Principal District & Sessions Judge (HQs.)
Tis Hazari Courts, Delhi.

18839 - 19089

No. _____/Accounts/Central/THC(HQs.)/Delhi/2023

Date 19 MAY 2023

Copy forwarded for information to:-

1. All the Ld. Judicial Officers, Central District, Tis Hazari Courts, Delhi, with the request to brought this circular into the notice of the staff posted under their control.
2. All the Ld. Judicial Officers, Rouse Avenue Court Complex, Delhi, with the request to brought this circular into the notice of the staff posted under their control.
3. The P.S. to the Undersigned.
4. The P.S. to the Principal District & Sessions Judge – cum - Special Judge (PC Act/CBI), Rouse Avenue Court Complex, Delhi.
5. The Administrative Officer (Judicial), Central/ RACC, Delhi, with the direction to brought this circular into the notice of the staff posted under their control.
6. The Sr. Accounts Officer, Accounts Officer, Assistant Accounts Officer, Central District, Tis Hazari Courts, Delhi, with the direction to brought this circular into the notice of the staff posted under their control.
7. All the Branch In-charges, Central/ RACC, Delhi, with the direction to brought this circular into the notice of the staff posted under their control.
8. For uploading on Layers.

NK

Principal District & Sessions Judge (HQs.)
Tis Hazari Courts, Delhi